

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 202 of 2013 & I.A. No.284 of 2013

Dated : 23th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**M/s Wardha Power Co. Ltd. ... Appellant(s)
Versus
Reliance Infrastructure Ltd. Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri
Ms. Ruth Elwin

Counsel for the Respondent(s) : Mr. Hasan Murtaza for R-1
Mr. M.Y. Deshmukh for R-3 (SLDC)

ORDER

The learned counsel for the Respondent No.1 has filed the reply today after serving copy on the other side.

The learned counsel for the Appellant wants to file rejoinder. Accordingly, he is directed to file the rejoinder on or before 06.02.2014 after serving copy on the other side.

Post the matter for hearing on **13th February, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**